COURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 38 OF 2016

Dated: 24th May, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Himachal Pradesh State Electricity Board Ltd. ...Appellant(s)

Vs.

Himachal Pradesh Electricity Regulatory Commission ...Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K.Ganesan

Counsel for the Respondent(s) : Mr. Pradeep Misra

Mr. Manoj Kumar Sharma for R.1

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **24.08.2017.**

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/kt